



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. R-13/1/(3)/2025-NSL-II (E-17854)

Date: 28.10.2025

To,

The Secretary,
Department of Telecommunications (DoT),
Ministry of Communications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001

Subject: TRAI's response to the DoT's back-reference dated 26.09.2025 in respect of the TRAI's recommendations on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network' dated 23.02.2024

1. This is with respect to DoT's letter No. 20-1349/2024 AS-I dated 26.09.2025 (back-reference), through which, DoT informed that the TRAI's recommendations on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network' dated 23.02.2024 have been considered by the Government, and sought reconsidered recommendations of TRAI on certain recommendations.
2. After examining the views of DoT on the TRAI's recommendations, the Authority has finalized its response to the back-reference, which is enclosed as **Annexure**.
3. In keeping with the practice, a copy of this letter, along with the response to the back-reference, is being placed on the TRAI's website (www.trai.gov.in).

Enclosure: As above


(Atul Kumar Chaudhary)
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